NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P.(IB) No.579/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th February 2018, 10.30 A.M

Name of the Company		Abhishek Stock Brokir Jewellery House (I) Ltd.	ng Services	Pvt.Ltd	&	OrsVs-Shree	Ganesh	
Un	der Section	7 IBC						
SI. No.	Representa	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of			Signature with date	

1. MR. SARVAPRIYA MUKHERJEE, WU 2 MISS, FARNAZ NASIM, LOV for d. P Agarwalla & Co.

Respondent

1. Hr. Awirban Roug, Adv.
2. Mr. Ormilo Walkrabartry, Adan
3. Mr. Wither Be Nig Adv. Applicanti rummybent
HV18

ORDER

Ld. Counsel for the financial creditor and the corporate debtor is present.

Heard. Reserved for order.

Sd

(Jinan K.R.) Member (I)